

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 35556/2013

COMMR.OF COMMERCIAL TAXES U.P. Petitioner(s)

VERSUS

M/S CASTROL INDIA LTD. Respondent(s)
(with appln. (s) for exemption from filing O.T.)

Date : 11/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Dubey, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. Ambaish Pandey, Adv.
Mr. M. P. Devanath, Adv.UPON hearing the counsel the Court made the following
O R D E RService with respect to respondent No.2 is complete but
none has entered appearance.

Counter affidavit of respondent No.1 is still awaited.

Be filed within four weeks' time, as last opportunity.

List again on 24.4.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.03.14
13:05:05 IST
Reason: